

Listed on :
Court No. :
Item :

SECTION-II

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 6497 OF 2014

Madan Singh ...Petitioner(s)
VERSUS
State of Uttar Pradesh and Ors. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 11th August, 2014 when the Court was pleased to pass the following order:

"Permission to file the special leave petition is granted.
Delay condoned.
Issue notice."

It is submitted that there are seven Respondents in the instant matter and Show Cause Notice was issued to all the Respondents by registered post A.D. on 10th September, 2014.

Mr. Abhish Kumar, Advocate is representing Respondent No.1/State and has filed Counter Affidavit. Copy of the Counter Affidavit is included in the Special Leave Petition paper books herewith for kind perusal of the Hon'ble Court.

Mr. Sarad Kumar Singhania, Advocate is representing Respondent Nos.3 to 7 and has filed Counter Affidavit. Copy of the Counter Affidavit is included in the Special Leave Petition paper books for kind perusal of the Hon'ble Court.

It is submitted that since the Respondent no. 2 expired, Counsel for the Petitioner has filed application for deletion the name of Respondent No.2 which was registered as CrI.M.P.No. 5594

Cont....2/-

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SLP (Cr1.)No. 6497/2014

of 2015. The said application was listed before the Hon'ble Judge in Chambers on 22nd July, 2015 when His Lordship was pleased to pass the following order:

"The application for deletion of respondent No. 2 from the array of parties is allowed. Cause title be amended accordingly"

It is also submitted that pursuant to the order quoted above, the name of Respondent No.2 has been deleted from the array of parties. Cause title has been amended accordingly.

It is lastly submitted that service of Show Cause Notice is complete on remaining Respondents.

The matter above mentioned is listed before the Hon'ble Court with this office report.

DATED this the 20th March, 2017.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Yash Pal Dhingra, Advocate
2. Mr. Abhish Kumar, Advocate
3. Mr. Sarad Kumar Singhania, Advocate

Cd/dk

ASSISTANT REGISTRAR